



It is submitted that the application for extension of interim bail(Criminal Miscellaneous Petition NO. 14841 of 2015) was listed before Hon'ble Court on 2<sup>nd</sup> November, 2015, when the Court was pleased to pass the following order:-

**"For the reasons stated in the application, interim bail granted vide order dated 29.05.2015 is extended by another two months from today.**

**CrI. M.P. NO. 14841/2015 stand disposed of."**

It is further submitted that Mr. Kuldip Singh, Advocate for the Petitioner has again on 28<sup>th</sup> October, 2015 filed applications for extension of interim bail and exemption from filing official translation. The applications have been registered as Criminal Miscellaneous Petition Nos.18766 and 18767 of 2015 respectively.

It is further submitted that Original Paper Books have been destroyed. The Paper books as supplied by counsel earlier are placed before Hon'ble Judges.

The applications in the matter above-mentioned are, therefore, listed before the Hon'ble Court with this office report.

DATED this the 31<sup>st</sup> Day of October, 2015.

ASSISTANT REGISTRAR

Copy to:-  
Mr. Kuldip Singh, Advocate

ASSISTANT REGISTRAR

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